FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF THE CORPORATE DEBTOR M/S SEN HOLDINGS PRIVATE LIMITED
CP(IB) No. 46/KB/2024 (Admitted)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	Sen Holdings Private Limited
2.	Date of incorporation of corporate debtor	16th February 1996
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies – Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U67120WB1996PTC077312
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 85, S N Banerjee Road, Kolkata, West Bengal, India, 700014
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 25.11.2025 (The order was uploaded on the website of NCLT on 26.11.2025)
7.	Estimated date of closure of insolvency resolution process	**24.05.2026** 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Mr. Anup Kumar Singh** IBBI/IPA-001/IP-P00153/2017-2018/10322 AFA Valid till: 31/12/2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**Address**: 4th Floor, Flat 4A, Bidyaraj Niket,22/28A, Manohar Pukur Road, Near Deshapriya Park, Kolkata, West Bengal,700029. **Email**: anup_singh@stellarinsolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	**Address:** Stellar Insolvency Professionals LLP, Suite 1B, 1st Floor, 22/28A, Manoharpukur Road. Deshopriya Park, Kolkata-700029. Email: senholdings.sipl@gmail.com
11.	Last date for submission of claims	**09.12.2025**
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable as per information available with IRP
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a)**Web Link:** https://www.ibbi.gov.in/home/downloads a) Web Link: https://www.ibbi.gov.in/home/downloads

		Address: Stellar Insolvency Professionals LLP. Suite 1B, 1st Floor, 22/28A, Manoharpukur Road. Deshopriya Park, Kolkata-700029. **Email:** senholdings.sipl@gmail.com b) NA

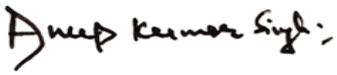
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of the Corporate Insolvency Resolution Process of **M/s. Sen Holdings Private Limited on 25.11.2025.**

The creditors of **M/s. Sen Holdings Private Limited** (Corporate Debtor) are hereby called upon to submit their claims with proof on or before **09.12.2025** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA - Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.



Sd/-
Mr. Anup Kumar Singh
Interim Resolution Professional
IBBI/IPA-001/IP-P00153/2017-2018/10322
AFA Valid till: 31/12/2025
Date and Place: 28th November, 2025, Kolkata

SBI — STRESSED ASSETS MANAGEMENT BRANCH II, KOLKATA — E-AUCTION NOTICE

'Jeevandeep Building', 10th Floor, 1, Middleton Street, Kolkata - 700071
E-mail: sbi.18192@sbi.co.in

Authorised Officer's Details : Name: Shri N. K. Lakra, e-mail ID :clo3.samb2kol@sbi.co.in, **Mobile No.** 9674721004

[See Proviso to rule 8(6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

DATE & TIME OF E-AUCTION : DATE : 15.12.2025
TIME : 11.00 A.M. TO 4.00 P.M. WITH UNLIMITED EXTENSIONS OF 10 MINUTES FOR EACH BID.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorised Officer of State Bank Of India, the Secured Creditor, will be sold on " As is Where is", As is What is" and Whatever there is" on **15.12.2025** for recovery of **Rs. 40,77,12,931.46 (Rupees Forty Crore Seventy Seven Lakh Twelve Thousand Nine Hundred Thirty One and Forty Six Paise Only) and interest from 25.03.2013** due to the secured creditor from **Borrower: M/S. DEV ROADLINES PVT. LTD. Address** : 229 A. J. C. Bose Road, Crescent Tower Unit 9-C, 9th Floor Kolkata-700020, West Bengal, India **Also at** 9-210 City Pearl, Opposite Gangaur Hotel, M 1 Road, Jaipur 302001 and **Guarantors (i) Shri Ravi Modi,** residing at Flat No. 5B, 9A, Alipur Park Place, Kolkata - 700027, **(ii) Smt. Anjana Modi**, residing at Flat No. 5B, 9A, Alipur Park Place, Kolkata - 700027, **(iii) M/s. PNS Enclave and Finco Pvt. Ltd.**, having its registered office at 229, A.J.C. Bose Road, Kolkata - 700020, **(iv) M/s. Modi Infra Development Pvt. Ltd. (Formerly Loknath Construction Pvt. Ltd.**) having registered office at 229, A.J.C. Bose Road, Room No. 9C (Crescent Tower) 9th floor, Kolkata WB 700020, **(v) M/s. Robust Packaging Co. Pvt. Ltd.,** having registered office at 229, A.J.C. Bose Road, Room No. 9C, 9th Floor, Kolkata WB 700020, **(vi) M/s. Bhavya Global Ltd.** (Earlier Dev Ispat Pvt. Ltd), having registered office at Unit No 4N, 4th Floor, Block 2, Sub Block Aparna Riddhi Siddhi Gardens, Joka, Kolkata, West Bengal-700104, **(vii) M/s. Bhavya Resorts and Hotels Pvt. Ltd.,** having its registered office at 229, A.J.C. Bose Road, Room No. 9C, 9th Floor, Kolkata WB 700020.

Short description of the immovable properties with known encumbrances, if any	Reserve Price	Earnest Money Deposit (EMD)
Equitable Mortgage of Commercial Unit No. 9A on the 9th Floor together with 1 cover car parking and 3 open car parking at Building **"Crescent Tower"** situated at Premises No. 229, AJC Bose Road, PS: Bhawanipore, Ward No. 70, Kolkata - 700020 in the name of **Robust Packaging Company Pvt. Ltd., vide Deed No. 4027/10** dated 17.05.2010, **Butted and bounded in the following manner:** On the North : By Acharya Jagadish Chandra Bose Road (Formerly Lower Circular Road), On the South : By 1, Sarat Bose Road (Formerly Lansdowne Road), On the East : By 238B and 238/1, Acharya Jagadish Chandra Bose Road (formerly Lower Circular Road), On the West : By 230 Acharya Jagadish Chandra Bose Road (formerly Lower Circular Road) 3095 sq.ft. SBUA and 2475.2 sq.ft. BUA.	**Rs. 4,03,00,000.00 (Rupees Four Crore Three lakh only)**	**Rs. 40,30,000.00 (Rupees Forty Lakh Thirty Thousand only)**
Property Inspection : Date : 06.12.2025, Time : 11.00 a.m. To 4.00 p.m.	**Bid increment Amount : 1,00,000.00**	

SEARCH FOR PROPERTY

Bank Website: URL:https:// bank.sbi	E-Auction Website URL: https://baanknet.com	Property Location Property ID - SBINDEVAJC

a)For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the Secured Creditor's website www.sbi.co.in and specific link created for the particular e-Auction : https://BAANKNET.com
b) Intending bidder/s should transfer his EMD amount by means of challan generated on his bidder account maintained with PSB Alliance Pvt. Ltd. by means of NEFT/ RTGS transfer from his bank account well before the auction date.

DATE : 28.11.2025
PLACE : KOLKATA
In case of any dispute the English version shall prevail
AUTHORISED OFFICER
STATE BANK OF INDIA

BURDWAN MUNICIPALITY
APAS Cell
Tender Reference No: WBMAD/ APAS/17/271/2025-26
Tender ID- 2025_MAD_960837_1 to 5

Inviting Tender from Bonafide agency for various developments works in various wards under APAS scheme. Last date of Submission – 27/12/25 6 p.m. For Details visit **www.burdwanmunicipality.gov.in** and office notice board. Further corrigendum & addendum if issued will be published only on the above website.

Sd/-
Chairman
Burdwan Municipality

Notice Inviting Tender (NIT)
(1st CORRIGENDUM)

NIT e-NIT No:4/EE/Rural Roads-2025/PM/TAMLUK/2025-26 (1st Call)Dated:06.11.2025 Published under WBSRDA, Purba Medinipur Division. Last date of submission is 27.12.2025 up to 16.55 hours. The details can be ontained from website:http://www.wbtenders.gov.in

Sd/-
Executive Engineer,
WBSRDA, Purba Medinipur Division

BARJORA PANCHAYAT SAMITY
BARJORA : BANKURA

e-Tender invited for EO/ Barjora/e-NIT-21/2025-26, ID No. 2025_ZPHD_959004_1 to 3 for 03 (three) schemes. Bid submission end date upto 23-Dec-2025 10.55 AM. For details http://wbtender.gov.in.

Sd/-
Executive Officer,
Barjora PS : Bankura

Office of the Board of Councillors
Konnagar Municipality
73, G. T. Road (West), Konnagar, Hooghly

E-Tender has been invited by Chairman, Konnagar Municipality from bonafied agencies for several numbers of Civil Works in different locations under APAS project under Konnagar Municipality. For details please visit **www.wbtenders.gov.in**. **E-Tender ID:** 2025_MAD_960971_1-24 (APAS). **Bid Submission Start Date:** 28-11-2025 11:00 AM. **Bid Submission Closing Date:** 27-12-2025 4:00 PM. **Bid Opening Date:** 29-12-2025 4:10 PM.

Sd/-
Chairman
Konnagar Municipality

BURDWAN MUNICIPALITY
APAS Cell
Tender Reference No: WBMAD/ APAS/31/109/2025-26
Tender ID- 2025_MAD_961072_1 to 2

Inviting Tender from Bonafide agency for various developments works in various wards under APAS scheme. Last date of Submission – 27/12/25 6 p.m. For Details visit **www.burdwanmunicipality.gov.in** and office notice board. Further corrigendum & addendum if issued will be published only on the above website.

Sd/-
Chairman
Burdwan Municipality

BURDWAN MUNICIPALITY
APAS Cell
Tender Reference No: WBMAD/ APAS/12/260/2025-26
Tender ID- 2025_MAD_961054_1 to 3

Inviting Tender from Bonafide agency for various developments works in various wards under APAS scheme. Last date of Submission – 29/12/25 6 p.m. For Details visit **www.burdwanmunicipality.gov.in** and office notice board. Further corrigendum & addendum if issued will be published only on the above website.

Sd/-
Chairman
Burdwan Municipality

PUBLIC NOTICE

Know all men by these presents that our client Cosmic Springs and Engineers Limited is the present owner of **ALL THAT** land, measuring 82½ (Eighty two and half) Satak appertaining to R.S. Plot/Dag No. 1603, L.R. Plot/Dag No. 1656 Sali land to the extent of 46 (Forty six) Satak, and appertaining to R.S. Plot/Dag No. 1604, L.R. Plot/Dag No. 1657 Sali land to the extent of 8 (Eight) Satak and appertaining to R.S. Plot/Dag No. 1605, L.R. Plot/Dag No. 1658 Sali land to the extent of 15 (Fifteen) Satak and appertaining to R.S. Plot/Dag No. 1619, L.R. Plot/Dag No. 1678 Sali land to the extent of 13.5 (Thirteen and half) Satak, in the Mouza Baniara, J.L. No. 26, under R.S. Khatian No. 327 & 114, L.R. Khatian No. 1519, P.S. Domjur (hereinafter referred as **"the said property"**)

Unfortunately, the original Deed of Sale dated 30.09.2004 recorded in Book no. I, Volume No. I, Pages 1 to 17, Deed no. 7283 for the year 2004, registered at ARA-I, Kolkata, in connection with the said property has been lost/Misplaced and General Diary has been lodged in **Rabindra Sarobar Police Station Police Station** Vide G.D.E. No. 1473 dated 26/11/2025.

Any person/institution/authority possessing the abovementioned deed or having any interest or claim on the said property, is/are registered to lodge their claims with under mentioned and contact the undersigned within 7 days of publication of this Notice, failing which, no claim will be entertained by my client after the expiry the said period my client shall have the power to convey/sale/transfer/assure/assign/mortgage the said property in favour of any person/Bank.

Advocate's Name : **S.K. LATH AND COMPANY**
Address : 6A, Kiran Shankar Roy Road
2nd Floor, Kolkata - 700001
Contact no. : 9830948574
Dated : 28/11/2025

इण्डियन ओवरसीज बैंक Indian Overseas Bank
आपकी प्रगति का सच्चा साथी — Good people to grow with

International Business Branch; 6, Royd Street, Kolkata-700016. West Bengal. Phone- 033 2265 7492, Email : lob0585@iob.in

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES
Sale of immovable property / mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No.54 of 2002)

Whereas, the Authorized Officer of **Indian Overseas Bank** has taken symbolic possession of the following property pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002 in the following loan account with right to sell the same on **"AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS"** for realization of Bank's dues plus interest & costs as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said property. The sale will be done by the undersigned through e auction platform provided at the Web Portal **https://baanknet.com**

Name and address of Borrower/Guarantor/Mortgagor/Legal Heirs-
1) M/s Eureka Travels & Tours, Prop.- Late Mr. Ananda Majumder,
Office Address: 170/1, A.J.C. Bose Road, Kolkata -700014.
2) M/s Eureka Travels & Tours, Prop.- Late Mr. Ananda Majumder,
Office Address: 2G, Maurya Centre, 48, Gariahat Road, Kolkata - 700019.
3) Mrs. Soumi Majumder, W/o. Late Mr. Ananda Majumder
(Guarantor & Legal Heir of Late Mr. Ananda Majumder), Premises No. 16/2C, Kalikapur Road, P.S. - Kasba, Mouza- Kalikapur, Kolkata , West Bengal- 700099.
4) Ms. Adrita Majumder, D/o. Late Mr. Ananda Majumder
(Legal Heir of Late Mr. Ananda Majumder), Premises No. 16/2C, Kalikapur Road, P.S. - Kasba, Mouza- Kalikapur, Kolkata , West Bengal- 700099.
5) Master Aadit Majumder, S/o. Late Mr. Ananda Majumder
(Legal Heir of Late Mr. Ananda Majumder), Premises No. 16/2C, Kalikapur Road, P.S. - Kasba, Mouza- Kalikapur, Kolkata , West Bengal- 700099.
6) Mrs. Gita Majumder, Mother of Late Mr. Ananda Majumder
(Legal Heir of Late Mr. Ananda Majumder), Premises No. 16/2C, Kalikapur Road, P.S. - Kasba, Mouza- Kalikapur, Kolkata , West Bengal- 700099.

Date of NPA: **31.12.2020**
Date of Demand Notice: 25.06.2025
Dues claimed in Demand Notice: **Rs.63,01,274.44** (Rupees Sixty Three Lakh One Thousand Two Hundred Seventy Four & Paise Forty Four only) as on **28.02.2022** with further interest & costs.
Date of Possession Notice: **17.10.2025**
Dues claimed in Possession Notice: **Rs.63,01,274.44** (Rupees Sixty Three Lakh One Thousand Two Hundred Seventy Four & Paise Forty Four only) as on **28.02.2022** with further interest & costs.
Outstanding dues of Local Self Government (Property Tax, Water sewerage, Electricity Bills etc) - Not Known. **(Bidders are advised to ascertain the Statutory liabilities. Statutory liability, if any, shall be borne by the purchaser and the Bank assumes no responsibility in this regard.)**

- **Reserve price: Rs.1,06,52,000/-** (Rupees One Crore Six Lakh Fifty Two Thousand Only.)
- **EMD : Rs.10,65,200/-** (Rupees Ten Lakh Sixty Five Thousand Two Hundred Only.)
- Date & Time of auction: **On 08.01.2026 between 11.00 A.M to 05.00 P.M. with auto extension of 5 minutes each till sale is completed.**
- Submission of online application for bid with EMD: **03.12.2025 onwards.**
- Last date for submission of online application for BID with EMD: **07.01.2026**
- Bid increase amount: Rs.50,000/-
- Auto extension time: 5 minutes
- Known Encumbrance if any: Not known to Authorised Officer.
- Inspection Date & Time: **03.12.2025 onwards**

DESCRIPTION OF THE IMMOVABLE PROPERTY:
All that piece and parcel of the land and building situated at Mouza- Kalikapur, J.L. No.20, Police Station- Kasba under the jurisdiction of the Kolkata Municipal Corporation, Ward No.106, Bodhisattwam Co-operative Housing Society Limited, Premises No. 16/2, Kalikapur Road, Police Station - Kasba, Mouza- Kalikapur, Dist. South 24 Parganas, Kolkata, West Bengal- 700099 admeasuring 2.26 cottah (approx.)
Bounded as under :
North- Kasba Mouza; **South-** Road;
East- Dag No. 52(P) ; **West-** Plot No. 2, Sector No.A;
Property stands in the name of Late Mr. Ananda Majumder.

Note : As per rule 3 (5) of Security Interest (Enforcement) rules ,2002 ,we hereby draw your kind attention to the provisions of section 13 (8) of the SARFAESI Act, under which the Borrower has the right to redeem the "Secured Assets" by tendering the amount of dues of the secured creditor at any time before the date of publication of notice for public auction from public for transfer by way of sale " As is where is" ,As is what is, whatever there is and without Recourse. The borrower, Mortgager and guarantors are therefore, requested to pay the entire amount due together with accrued interest, costs and charges, expenses thereon and redeem the secured assets before the date of publication of notice as stated herein.
The right of redemption under section 13(8) of the SARFAESI Act can only be exercised before the public auction commences and not thereafter.

*Bank's dues have priority over the statutory dues.
For terms and conditions please visit:
https://baanknet.com (web portal of e-auction of service provider)

Date: 26.11.2025 — **Authorised Officer**
Place: Kolkata. — **Indian Overseas Bank**

इंडियन बैंक Indian Bank — इलाहाबाद ALLAHABAD
ZONAL OFFICE : KOLKATA CENTRAL
14, India Exchange Place
2nd & 3rd Floor, Kolkata - 700 001

SALE NOTICE FOR SALE OF MOVABLE PROPERTIES

APPENDIX - IV - A [See Proviso to Rule 8(6) & 6(2)]

E-Auction Sale Notice for Sale of Movable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) & 6(2) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable / Movable Property mortgaged/charged to the Secured Creditor, the **Symbolic Possession** of which has been taken by the Authorized Officer of **Indian Bank, Golf Garden Branch (Secured Creditor)**, will be sold on **"As is where is basis"**, **"As is what is basis"**, and **"Whatever there is basis"** on **31.12.2025** for recovery of **Rs. 1,64,15,194.00** (Rupees One Crores Sixty Four Lakhs Fifteen Thousand One Hundred Ninety Four only) as on **06.07.2025** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Golf Garden Branch (Secured Creditor)** from **M/s. Aarav Food & Beverages (Borrower)**, Village - Kullerdari (Near Ashok Kanan Studio) Mallickpur, P.O. - Nepalgunj, Kolkata - 700 103. **Also at :** 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata - 700 082.

The specific details of the property intended to be brought to sale through e-auction mode is enumerated below :

Sl. No.	a) Name of Account / Borrower b) Name of the Branch	Detailed Description of Movable Property	Secured Creditors Outstanding Dues	a) Reserve Price b) EMD Amount c) Bid Increment Amount d) Property ID e) Encumbrance on Property f) Type of Possession
1.	a) **1. M/s. Aarav Food & Beverages (Borrower)** Village - Kullerdari (Near Ashok Kanan Studio) Mallickpur, P.O. - Nepalgunj, Kolkata - 700 103. **Also at :** 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata - 700 082. **2. Sri Sheo Nath Prasad (Partner, Guarantor & Mortgagor)**, S/o. Late Ram Behari Prasad 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata-700 082. **Also at :** Village - Kullerdari (Near Ashok Kanan Studio) Mallickpur, P.O. - Nepalgunj, Kolkata - 700 103. **3. Smt. Urmila Prasad (Partner / Guarantor)**, W/o. Sheo Nath Prasad 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata - 700 082. **Also at :** Village - Kullerdari (Near Ashok Kanan Studio) Mallickpur, P.O. - Nepalgunj, Kolkata - 700 103. **4. Sri Abhijit Prasad (Guarantor)** 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata - 700 082. **Also at :** Village - Kullerdari (Near Ashok Kanan Studio) Mallickpur, P.O. - Nepalgunj, Kolkata - 700 103. **b) Golf Garden Branch**	Equitable mortgage of two storied building with mezzannine floor situated at Premises No. 1056, M. G. Road, P.O. & P.S. - Haridevpur, Kolkata - 700 082 on land measuring more or less 1 (One) Cottah 12 (Tweleve) Chittacks, 0 (Zero) Sq.ft. of Dag No. 431, in Mouza - Haridevpur, P.S. - Behala, Pargana - Khaspur, Sub Registry Alipore, J.L. No. 25, Collectorate Touzi No. 40, comprised in R.S. Khatian No. 860, Dag No. 431, Holding No. 84/1, Ward No. 122 (KMC), **in the name of Sri Sheo Nath Prasad, which is butted and bouned in the following manner :** On the North : By Land of Sri R. N. Mitra, On the South : By Land of Sri Raj Kumar Prasad, On the East: By Land & Building of C. Nandi, On the West : By 8 Ft. wide Common Passage.	**Rs. 1,64,15,194.00** (Rupees One Crores Sixty Four Lakhs Fifteen Thousand One Hundred Ninety Four only) as on **06.07.2025** with further interest, costs, other charges and expenses thereon.	**a) Rs. 38,21,000.00 (*)** (Rupees Thirty Eight Lakhs Twenty One Thousand only) **b) Rs. 3,82,100.00** (Rupees Three Lakhs Eighty Two Thousand One Hundred only) to be deposited on or before the E-Auction date and time in the portal. **c) Rs. 10,000.00** (Rupees Ten Thousand only) **d) IDIB50381271214** **e) Not known to Bank** **f) Symbolic Possession**

CONTACT DETAILS : 70033 15223

(*) Sale Price should be above Reserve Price.

Date of Inspection : 01.12.2025 to 30.12.2025; Time : 10.00 A.M. to 4.00 P.M.
Date and Time of E-auction : Date - 31.12.2025, Time - 11.00 A.M. to 05.00 P.M.
Platform of E-auction Service Provider : https://baanknet.com

Bidders are advised to visit the website (**https://baanknet.com**) of our e-auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. **For Technical Assistance Please call PSB Alliance Pvt. Ltd. Helpdesk No. 82912 20220, e-mail ID : support.BAANKNET@psballiance.com** and other help line numbers available in service providers help desk. For Registration status with PSB Alliance Pvt. Ltd. and EMD status, please contact **support.BAANKNET@psballiance.com**.
For property details and photograph of the property and auction terms and conditions please visit : **https://baanknet.com** and for clarifications related to this portal, please contact Helpdesk No. **82912 20220**.
Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://baanknet.com

NOTE : THIS IS ALSO A NOTICE TO THE BORROWER(S) / GUARANTOR(S) / MORTGAGOR(S)

Date : 25.11.2025 / Place : Kolkata — **Authorised Officer / Indian Bank**

पंजाब एण्ड सिंध बैंक Punjab & Sind Bank
(A Govt. of India Undertaking)

BRANCH RANCHI (R0347) e-Mail : r0347@psb.co.in

APPENDIX IV POSSESSION NOTICE (For Immoveable property)

Whereas,
The undersigned being the Authorized Officer of the Punjab & Sind Bank office: Ranchi, Distt. Ranchi, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 8 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 18-01-2025 calling upon the Borrower **M/s Narayan Agrotrade Private Limited (Borrower)** & **Mrs. Uma Agarwal** W/o Sh. Diwakar Prakash (Director, Guarantor and Legal Heir of Mortgagor), & **Mrs. Archana Agarwal** (Director and Guarantor), **Sh. Santosh Agarwal** S/o Navrang Agarwal (Guarantor and Legal Heir of Mortgagor late Laxmi Devi Agarwal), **Purushottam Kumar Agarwal** (legal heir of mortgagor late Laxmi Devi Agarwal), to repay the amount mentioned in the notice being **₹99,00,673.77 (Rupees Ninety-nine lakh six hundred seventy-three and seventy-seven paisa)** within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the Act read with rule 8 of the Security Interest Enforcement Rules, 2002 on this **26th day of November 2025**.

The borrower in particular and the public in general are hereby cautioned not to deal with the property; any transactions concerning the property will be subject to the charge of Punjab & Sind Bank for **₹1,10,28,525.77 (including interest up to October 31, 2025)** plus further interest.

The borrower's attention is drawn to the provisions of sub-section (8) of Section 13 of the Act regarding the time available to redeem the secured assets.

Description of the immoveable property

All that piece and parcel of land and building situated in Khata No. 52, sub-plot No. 18 (part land area 4 kathas, i.e. 6.61 decimals) at Village Samlong, Old Lowadih, Police Station Namkum (Thana No. 212), District Ranchi – 834010. Title Deed No. 19203 dated December 14, 2007, recorded in Book No. 1, Volume No. 736, pages 111–130, registered in the Sub-Registrar Office, Ranchi. **Boundaries :** North – 20 ft drain left by the vendor, East – 10 ft road, South – Plot No. 18 (part), West – Plot No. 18 (part).

Place : Ranchi — **Authorized Officer**
Date : 26.11.2025 — **Punjab & Sind Bank**

इंडियन बैंक Indian Bank — इलाहाबाद ALLAHABAD
ZONAL OFFICE : KOLKATA CENTRAL
14, India Exchange Place
2nd & 3rd Floor, Kolkata - 700 001

SALE NOTICE FOR SALE OF MOVABLE PROPERTIES

APPENDIX - IV - A [See Proviso to Rule 9(1)]

Notice of sale under Rule 9(1) of The Security Interest (Enforcement Rules) 2002 under The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable / Movable Property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of **Indian Bank, Chakraberia Branch (Secured Creditor)**, will be sold on **"As is where is basis"**, **"As is what is basis"**, and **"Whatever there is basis"** on **17.12.2025** for recovery of **Rs. 78,68,035.00** (Rupees Seventy Eight Lakhs Sixty Eight Thousand Thirty Five only) as on **30.11.2011** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Chakraberia Branch (Secured Creditor)** from **M/s. Master Trade India Ltd. (Proprietorship Concern), Proprietor : Pralay Sinha Roy**, 71/2, Sriram Dhang Road, Howrah - 711 106. **Also at :** Shop No. 2 & 5, 201/2/1/1, G. T. Road (North), Salkia, Malipanchghara, Howrah - 711 106.

The specific details of the property intended to be brought to sale through e-auction mode is enumerated below :

Sl. No.	a) Name of Account / Borrower b) Name of the Branch	Detailed Description of Movable Property	Secured Creditors Outstanding Dues	a) Reserve Price b) EMD Amount c) Bid Increment Amount d) Property ID e) Encumbrance on Property f) Type of Possession
1.	a) **1. M/s. Master Trade India Ltd. (Proprietorship Concern) Proprietor : Pralay Sinha Roy** 71/2, Sriram Dhang Road, Howrah - 711 106. **Also at :** Shop No. 2 & 5, 201/2/1/1, G. T. Road (North), Salkia, Malipanchghara, Howrah - 711 106. **2. Sh. Pralay Sinha Roy (Proprietor / Mortgagor)** 71/2, Sriram Dhang Road, Howrah - 711 106. **Also at :** Shop No. 2 & 5, 201/2/1/1, G. T. Road (North), Salkia, Malipanchghara, Howrah - 711 106. **3. Sri Milan Maity (Guarantor)** Uttar Shanpur, Dasnagar, Ramrajatola, Howrah - 711 104. **Also at :** 71/2, Sriram Dhang Road, Howrah - 711 106. **b) Chakraberia Branch**	Equitable mortgage of Shop No 02, measuring 182 Sq.ft. super build up area together with undivided proportionate share in land underneath the building together with other facilities attached thereto at Holding No. 201/2/1/1, G. T. Road (North), Salkia within Ward No. 03 of Howrah Municipal Corporation, Mouza - Malipanchghara, J.L. No. 01, C.S Dag No. 17/57, P.S. - Malipanchghara, Howrah - 711 106, West Bengal and as described in register title deed dtd 30.01.2010, registered at A.R.A-I Kolkata on 01.02.2010 recorded in Book No I, C.D Volume No. 02, Pages 9456 to 9476 being No. 00777 for the year 2010. **Butted and bounded by :** On the North - Property of Brojonath De, On the South - Property of Baidyanath De, On the East - Land of Jiban Krishna Das, On the West- Municipal Drain after that G. T. Road.	**Rs. 78,68,035.00** (Rupees Seventy Eight Lakhs Sixty Eight Thousand Thirty Five only) as on **30.11.2011** with further interest, costs, other charges and expenses thereon.	**a) Rs. 15,63,000.00 (*)** (Rupees Fifteen Lakhs Sixty Three Thousand only) **b) Rs. 1,56,300.00** (Rupees One Lakh Fifty Six Thousand Three Hundred only) to be deposited on or before the E-Auction date and time in the portal. **c) Rs. 10,000.00** (Rupees Ten Thousand only) **d) IDIB50021248549** **e) Not known to Bank** **f) Physical Possession**

CONTACT DETAILS : 70033 15223

(*) Sale Price should be above Reserve Price.

Date of Inspection : 01.12.2025 to 16.12.2025; Time : 10.00 A.M. to 4.00 P.M.
Date and Time of E-auction : Date - 17.12.2025, Time - 11.00 A.M. to 05.00 P.M.
Platform of E-auction Service Provider : https://baanknet.com

Bidders are advised to visit the website (**https://baanknet.com**) of our e-auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. **For Technical Assistance Please call PSB Alliance Pvt. Ltd. Helpdesk No. 82912 20220, e-mail ID : support.BAANKNET@psballiance.com** and other help line numbers available in service providers help desk. For Registration status with PSB Alliance Pvt. Ltd. and EMD status, please contact **support.BAANKNET@psballiance.com**.
For property details and photograph of the property and auction terms and conditions please visit : **https://baanknet.com** and for clarifications related to this portal, please contact Helpdesk No. **82912 20220**.
Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with https://baanknet.com

NOTE : THIS IS ALSO A NOTICE TO THE BORROWER(S) / GUARANTOR(S) / MORTGAGOR(S)

Date : 25.11.2025 — **Authorised Officer**
Place : Kolkata — **Indian Bank**

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
FOR THE ATTENTION OF THE CREDITORS OF THE CORPORATE DEBTOR
M/S SEN HOLDINGS PRIVATE LIMITED CP(IB) No. 46/KB/2024 (Admitted)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor	Sen Holdings Private Limited
2.	Date of incorporation of corporate debtor	16th February 1996
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies – Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of the Corporate Debtor	U67120WB1996PTC077312
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 85, S N Banerjee Road, Kolkata, West Bengal, India, 700014
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 25.11.2025 (The order was uploaded on the website of NCLT on 26.11.2025)
7.	Estimated date of closure of insolvency resolution process	24.05.2026 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anup Kumar Singh IBBI/IPA-001/IP-P00153/2017-2018/10322 AFA Valid till: 31/12/2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 4th Floor, Flat 4A, Bidyaraj Niket,22/28A, Manohar Pukur Road, Near Deshapriya Park, Kolkata, West Bengal,700029. Email: anup_singh@stellarinsolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Stellar Insolvency Professionals LLP, Suite 1B, 1st Floor, 22/28A, Manoharpukur Road, Deshopriya Park, Kolkata-700029. Email: senholdings.sipl@gmail.com
11.	Last date for submission of claims	09.12.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable as per information available with IRP
14.	a) Relevant Forms and b) Details of authorized representatives are available at:	a)Web Link: https://www.ibbi.gov.in/home/downloads a) Web Link: https://www.ibbi.gov.in/home/downloads Address: Stellar Insolvency Professionals LLP, Suite 1B, 1st Floor, 22/28A, Manoharpukur Road, Deshopriya Park, Kolkata-700029. Email: senholdings.sipl@gmail.com b) NA

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of the Corporate Insolvency Resolution Process of M/s. Sen Holdings Private Limited on 25.11.2025.
The creditors of M/s. Sen Holdings Private Limited (Corporate Debtor) are hereby called upon to submit their claims with proof on or before 09.12.2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.
A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA - Not Applicable as per information available with IRP.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Mr. Anup Kumar Singh
Interim Resolution Professional
IBBI/IPA-001/IP-P00153/2017-2018/10322
AFA Valid till: 31/12/2025
Date and Place: 28th November, 2025, Kolkata

इण्डियन ओवरसीज बैंक Indian Overseas Bank
आपकी प्रगति का सच्चा साथी — Good people to grow with

International Business Branch; 6, Royd Street, Kolkata-700016. West Bengal. Phone- 033 2265 7492, Email : lob0585@iob.in

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES
Sale of immovable property / mortgaged to Bank under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No.54 of 2002)

Whereas, the Authorized Officer of **Indian Overseas Bank** has taken symbolic possession of the following property pursuant to the notice issued under Section 13(2) of the Security Interest (Enforcement) Rules 2002 in the following loan account with right to sell the same on **"AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS"** for realization of Bank's dues plus interest & costs as detailed hereunder and whereas consequent upon failure to repay the dues, the undersigned in exercise of power conferred under Section 13(4) of the said Act proposes to realize the Bank's dues by sale of the said property. The sale will be done by the undersigned through e auction platform provided at the Web Portal **https://baanknet.com**

Name and address of Borrower/Mortgagor-
M/s Hello Telecom, Prop.- **Mr. Ashish Kumar Paul**,
Office Address: Office at Ground floor, Premises no.3/8, R.K. Chatterjee Road, P.S. Kasba, Kolkata -700042, West Bengal.
Residence Address Flat at 3rd floor, Building Sonar Tori, Premises No. 40P/1 Dharmatala Road, Mouza- Kasba, Ward No 67, Kolkata- 700042, West Bengal.

Date of NPA: **27.06.2025**
Date of Demand Notice: 01.08.2025
Dues claimed in Demand Notice: **Rs.1,50,40,326.64** (Rupees One Crore Fifty Lakh Forty Thousand Three Hundred Twenty Six & Paise Sixty Four only) as on **31.07.2025** with further interest & costs.
Date of Possession Notice: **17.10.2025**
Dues claimed in Possession Notice: **Rs.1,50,40,326.64** (Rupees One Crore Fifty Lakh Forty Thousand Three Hundred Twenty Six & Paise Sixty Four only) as on **31.07.2025** with further interest & costs.
Outstanding dues of Local Self Government (Property Tax, Water sewerage, Electricity Bills etc) - Not Known. **(Bidders are advised to ascertain the Statutory liabilities. Statutory liability, if any, shall be borne by the purchaser and the Bank assumes no responsibility in this regard.)**

- **Reserve price:**
  Property- Flat 1 - Rs.1,18,75,000/-
  (Rupees One Crore Eighteen Lakh Seventy Five Thousand Only.)
  Property- Office 2 - Rs.64,36,970/-
  (Rupees Sixty Four Lakh Thirty Six Thousand Nine Hundred Seventy Only.)
- **EMD :**
  Property- Flat 1 - Rs.11,87,500/-
  (Rupees Eleven Lakh Eighty Seven Thousand Five Hundred Only.)
  Property- Office 2 - Rs.6,43,697/-
  (Rupees Six Lakh Forty Three Thousand Six Hundred Ninety Seven Only.)
- Date & Time of auction: **On 08.01.2026 between 11.00 A.M to 05.00 P.M. with auto extension of 5 minutes each till sale is completed.**
- Submission of online application for bid with EMD: **03.12.2025 onwards.**
- Last date for submission of online application for BID with EMD: **07.01.2026**
- Bid increase amount: Rs.50,000/-
- Auto extension time: 5 minutes
- Known Encumbrance if any: Not known to Authorised Officer.
- Inspection Date & Time: **03.12.2025 onwards**

DESCRIPTION OF THE IMMOVABLE PROPERTY:
1) All that one residential flat admeasuring about 1354 sq.ft super built up area on the entire 3rd floor of G+3 storied building named as Sonar Tari erected on land measuring about 2 Cottahs 8 Chittaks 15 Sq.ft. located at Mouza Kasba, J.L. No.13, Khatian No. 1343, Dag No.1968, lying and situated at Premises no. 40P/1, Dharmatala Road within the jurisdiction of Ward No. 67, Kolkata -700042, West Bengal.
Property is in the name of Mr. Ashish Kumar Paul.
Bounded as under :
North- Premises No.40P Dharmatala Road; **South-** Building of Smt. Pramila Bhattacharjee; **East-** 12 ft. wide KMC Road; **West-** 16 ft. wide KMC Road;

2) All that Office space at measuring about 475 Sq.ft. super built up area situated on the ground floor of G+4 storied building named as R Tower constructed on a piece and parcel of land measuring about 3 Cottahs 1 Chittaks located at Mouza- Kasba, J.L. No. 13 lying and situated at Premises No. 3/8, R.K. Chatterjee Road within the limit of Ward No. 67, Kolkata -700042, West Bengal.
Property is in the name of Mr. Ashish Kumar Paul.
Bounded as under :
North- R.B. Connector; **South-** KMC Premises No. 3/18/1 R.K. Chatterjee Road; **East-** Land and Building No. 3/22 R.K. Chatterjee Road; **West-** Vacant Land;

Note : As per rule 3 (5) of Security Interest (Enforcement) rules ,2002 ,we hereby draw your kind attention to the provisions of section 13 (8) of the SARFAESI Act, under which the Borrower has the right to redeem the "Secured Assets" by tendering the amount of dues of the secured creditor at any time before the date of publication of notice for public auction from public for transfer by way of sale " As is where is" ,As is what is, whatever there is and without Recourse. The borrower, Mortgager and guarantors are therefore, requested to pay the entire amount due together with accrued interest, costs and charges, expenses thereon and redeem the secured assets before the date of publication of notice as stated herein.
The right of redemption under section 13(8) of the SARFAESI Act can only be exercised before the public auction commences and not thereafter.

*Bank's dues have priority over the statutory dues.
For terms and conditions please visit:
https://baanknet.com (web portal of e-auction of service provider)

Date: 26.11.2025 — **Authorised Officer**
Place: Kolkata. — **Indian Overseas Bank**

চোখ চুরি হয়নি, খুবলেছে ইদুর বা ছুঁচো জাতীয় প্রাণী, জানালেন বারাসাত মেডিক্যালের এমএসভিপি

নিজস্ব প্রতিবেদন, বারাসাত: বারাসাত সরকারি মেডিক্যাল কলেজ এন্ড হসপিটালের পুলিশ মর্গ থেকে কোন চোখ চুরির ঘটনা ঘটেনি বলে জানিয়ে দিলেন ওই মেডিকেল কলেজ এমএসভিপি ডাঃ অভিজিৎ সাহা। বৃহস্পতিবার দুপুরে তিনি সাংবাদিকদের এমনটাই জানান। তিনি জানান, পথ দুর্ঘটনায় মৃত প্রীতম ঘোষের দেহ দ্বিতীয়বার ময়নাতদন্তের পর তিন সদস্যের বিশেষজ্ঞ দলের প্রাথমিক রিপোর্টে বলা হয়েছে, ইদুর-ছুঁচো জাতীয় কোনও প্রাণী চোখের অংশ খুবলিয়েছে। কারণ বাঁ-চোখের কোটোরের মধ্যে চোখের কিছু অংশ পাওয়া গেছে। তার থেকেই প্রমাণিত হয় অপরেশন করে চোখ তুলে নেওয়ার বা চোখ চুরির কোনও ঘটনা হয়নি। সেই রিপোর্ট স্বাস্থ্যভবনে পাঠিয়ে দেওয়া হয়েছে।' তিনি আরও জানান, সরকারি পরিকাঠামোয় মর্গেও নিয়মিত পেস্ট কন্ট্রোল করা হয়। এজেন্সি মারফত সেই কাজ হয়। মর্গ একটিভ থাকলে এমন কোনও প্রাণীর দেখা পাওয়া যায় না। সেক্ষেত্রে রাতের দিকে অনেক সময় দেহ ঢোকানো হয়। সে সময় হয়তো কোন কিছু ঢুকে গিয়েছিল। আগামীতে যাতে এধরনের কোনও ঘটনা না-ঘটে তার জন্য আরও নজরদারি বাড়ানো হয়েছে। পাশাপাশি বুধবার থেকেই মেডিক্যাল কলেজের একাডেমিক বিল্ডিং-এ নতুন অত্যাধুনিক মর্গ চালু হয়ে গেছে। এই মর্গে ৬টি কুলিং চেম্বার আছে। সেখানে ৬টি দেহ রাখা যাবে। সেক্ষেত্রে পুরনো মর্গের ব্যবহার আস্তে আস্তে কমিয়ে আনা হবে বলেও জানিয়েছেন এমএসভিপি। এই প্রসঙ্গে এমএসভিপি জানান, 'আগের মর্গটি বহুবছর আগের তৈরি। তার কিছু পরিকাঠামোগত সমস্যা ছিল। বারাসাত হাসপাতাল থেকে এটি মেডিক্যাল কলেজে উত্তীর্ণ হলে, সেখানে উন্নত ও অত্যাধুনিক মর্গ তৈরি করার প্রস্তাব দেওয়া হয়েছিল। সেই কাজ চলছিল। কাজ সম্পন্ন হওয়াতে বুধবার থেকে সেটি চালু করা হয়েছে।' বারাসাত মেডিক্যাল কলেজের চোখ চুরির প্রতিবাদে রুদ্রনীল ঘোষের নেতৃত্বে জেলা সভাপতি রাজীব পোদ্দারের উদ্যোগে প্রতিবাদ মিছিল ও বিক্ষোভ সমাবেশ।

এসআইআর আবহে তৃণমূল কর্মীর মৃত্যু

নিজস্ব প্রতিবেদন, পশ্চিম মেদিনীপুর: এসআইআর আবহে মৃত্যু হয়েছে এক তৃণমূল কর্মীর। বৃহস্পতিবার ৫ নম্বর শিরোমনি অঞ্চলের আবাস এলাকার ১২ নম্বর বুথের বাসিন্দা শ্যামল বসু হৃদরোগে আক্রান্ত হয়ে মারা যান। পরিবারের এবং তৃণমূলের দাবি, ২০০২ সালের ভোটার তালিকায় নাম না থাকার কারণে বেশ কয়েকদিন ধরে চিন্তায় ও আতঙ্কে ছিলেন। ১৯৯৫ সালের ভোটার তালিকায় নাম থাকলেও, ২০০২ সালে তাঁর নাম ছিল না। ১৯৯৮ সাল থেকে তৃণমূল দল করতেন তিনি। প্রথমে তিনি কেশপুরের শোলডিহা শ্যামচাঁদপুরের বাসিন্দা ছিলেন। অভিযোগ, সিপিএমের অত্যাচারের পর ঘর ছাড়া হয়ে মেদিনীপুরে বসবাস শুরু করেছিলেন।

শুরু হবে উখড়া রেল ওভারব্রিজের কাজ

নিজস্ব প্রতিবেদন, উখড়া: উখড়া এলাকার মানুষের দীর্ঘ প্রতীক্ষার অবসান হতে চলেছে। পশ্চিম বর্ধমান জেলা সভাপতি তথা পাণ্ডবেশ্বরের বিধায়ক নরেন্দ্রনাথ চক্রবর্তীর প্রয়াস ও আসানসোলের সাংসদ শত্রুঘ্ন সিনহার উদ্যোগে। এলাকা পরিদর্শনে এলেন রেলের সিইও অজয় কুমার ও সঙ্গে ছিলেন বিধায়ক নরেন্দ্রনাথ চক্রবর্তী। পাণ্ডবেশ্বর উখড়া সন্নিহিত মানুষের দীর্ঘদিনের ইচ্ছাপূরণ হতে চলেছে। বৃহস্পতিবার চূড়ান্ত নকশা নিয়ে পরিদর্শন করলেন রেলের আধিকারিক ও বিধায়ক। পাণ্ডবেশ্বর উখড়া বিভিন্ন এলাকার মানুষের নাভিঃশ্বাস রেলগেটকে নিয়ে, হাজার হাজার মানুষের মাথা ব্যথার কারণ হয়ে দাঁড়িয়েছিল এই রেলগেট। বিধায়ক নরেন্দ্রনাথ চক্রবর্তীর তৎপরতায় সংসদ শত্রুঘ্ন সিনহার সহযোগিতায় রেল কর্তৃপক্ষকে মানুষের যন্ত্রণার কথা নিয়ে চিঠি করা হয়। বেশ কয়েক বছর ধরে মাপজোক, কথাবার্তা চলার পর আর চূড়ান্ত নকশা নিয়ে পরিদর্শন করলেন রেলের আধিকারিকগণ। স্বভাবতই খুশি স্থানীয় বাসিন্দারা। স্থানীয় বাসিন্দা তরুণ গড়াই জানান, 'স্কুল, কলেজ এবং অ্যাম্বুল্যান্স স্তব্ধ হয়ে যেত এই রাস্তা দিয়ে। অতি দ্রুত কাজ চললে খুব ভালো হয়।' বিধায়ক নরেন্দ্রনাথ চক্রবর্তী বলেন, 'সাধারণ মানুষের যে কষ্ট লাঘব হবে, তা ভাষায় প্রকাশ করা যাবে না। আমরা সাংসদকে পত্র দিয়েছিলাম, সেই পত্র মোতাবেক রেল কর্তৃপক্ষ সাড়া দিয়েছেন। আজকে চূড়ান্ত নকশা নিয়ে রেলের আধিকারিক আলোচনা করলেন এবং অতি দ্রুত কাজ চালু হবে।'

ধান ক্রয় কেন্দ্র পরিদর্শনে জেলাশাসক

নিজস্ব প্রতিবেদন, বালুরঘাট: দক্ষিণ দিনাজপুর জেলার কুশমন্ডি ব্লকের কৃষক বাজার পরিদর্শন করলেন জেলা শাসক। জেলাশাসক ছাড়াও জামবাড়ী এলাকায় এদিনের এই পরিদর্শনে উপস্থিত ছিলেন মহকুমা শাসক (গঙ্গারামপুর) অভিষেক শুক্লা, কুশমন্ডি ব্লক সমষ্টি উন্নয়ন আধিকারিক ডাঃ নয়না দে-সহ অন্যান্য আধিকারিকেরা। জানা গিয়েছে, সরকারি উদ্যোগে ইতিমধ্যে ধান ক্রয় করার প্রক্রিয়া শুরু হয়েছে দক্ষিণ দিনাজপুর জেলায়। দক্ষিণ দিনাজপুর জেলায় এবারে ধান কেনার লক্ষ্যমাত্রা রাখা হয়েছে ১ লক্ষ ২৫ হাজার মেট্রিকটন। সুষ্ঠুভাবে সেই প্রক্রিয়া সম্পন্ন হচ্ছে কিনা সেটি খতিয়ে দেখতে এদিন পরিদর্শনে আসেন জেলাশাসক।

এ বিষয়ে দক্ষিণ দিনাজপুর জেলার জেলাশাসক বালা সুব্রামানিয়ান টি জানান, 'জেলায় ধান ক্রয়ের প্রক্রিয়া ইতিমধ্যে শুরু হয়েছে। গত বছর এই সময়ে এত ধান ক্রয় করা হয়ে ওঠেনি। এবছর আগে থেকেই দপ্তর থেকে নির্দেশ এসেছিল। সেই মতো আমরা তাড়াতাড়ি ধান ক্রয় কেন্দ্র গুলিতে ধান ক্রয় করার তৎপরতা শুরু করে দিয়েছি। মোটের ওপরে ধানের মান ভালই আসছে। এই বছরে আমাদের ধান ক্রয়ের লক্ষ মাত্রা এক লক্ষ ২৫ হাজার মেট্রিক টন রয়েছে।'

NOTICE
[Tata Consumer Products Limited]
Registered office: 1, Bishop Lefroy Road, Kolkata, West Bengal, 700020

NOTICE is hereby given that the certificate[s] for the undermentioned securities of the company has been lost/misplaced and the holder[s] of the said securities/applicant[s] have applied to the company to release the new certificate. The company has informed the holders/applicants that the said shares have been transferred to IEPF as per IEPF rules.

Any person who has a claim in respect of the said securities should lodge such claim with the company at its registered office within 15 days from this date, else the company will proceed to release the new certificate to the holders/applicants, without further information.

Name[s] of the holder[s]	Kind of securities	Folio No.	No. of securities	Certificate No.	Distinctive numbers
B J Srinivas	Equity	TFB0005300	4690	10607	18221861-18226550

Place: Bangalore
Date: 28/11/2025

B J Srinivas
[Name of the holder[s]/ Applicant[s]]

ফর্ম নং. ইউআরসি. ২
[কোম্পানিজ আক্ট, ২০১৩ এর ধারা ৩৭৪(খ) এবং কোম্পানিজ (রেজিস্ট্রেশনের জন্য অনুমোদিত) রুলস, ২০১৪ এর নিয়ম ৪(১) অনুসারে] অধ্যায় XXI এর অংশ ১ এর অধীনে রেজিস্ট্রেশন সম্বন্ধে বিবৃতি প্রদানের বিজ্ঞপ্তি

১. এতদ্বারা বিজ্ঞপ্তি মারফৎ জানানো হচ্ছে যে, কোম্পানিজ আক্ট, ২০১৩ এর ধারা ৩৬৬ এর উপ-ধারা (২) অনুসারে, সেন্ট্রাল রেজিস্ট্রেশন সেন্টার (সিআরসি), ইন্ডিয়ান ইনস্টিটিউট অফ কর্পোরেট অ্যাফেয়ার্স (আইআইসিএ), প্লট নং ৬, ৭, ৮, সেক্টর ৫, আইএমটি মানেসর, গুরগাঁও, হরিয়ানা, ভারত, পিন ১২২০৫০ এর নিকট একটি আবেদন করা হয়েছে [illegible]

২. কোম্পানির প্রধান উদ্দেশ্যাবলি নিম্নরূপ: [illegible]

৩. প্রস্তাবিত কোম্পানির খসড়া মেমোরেন্ডাম এবং আর্টিকেলস অফ অ্যাসোসিয়েশনের একটি অনুলিপি [illegible]

৪. এতদ্বারা বিজ্ঞপ্তি মারফৎ জানানো হচ্ছে যে এই আবেদনের বিরুদ্ধে আপত্তি জানাতে চাইলে এই বিজ্ঞপ্তি প্রকাশের তারিখ থেকে একুশ দিনের মধ্যে সেন্ট্রাল রেজিস্ট্রেশন সেন্টার (সিআরসি), ইন্ডিয়ান ইনস্টিটিউট অফ কর্পোরেট অ্যাফেয়ার্স (আইআইসিএ), প্লট নং ৬, ৭, ৮, সেক্টর ৫, আইএমটি মানেসর, গুরগাঁও, হরিয়ানা, ভারত, পিন ১২২০৫০ এবং/অথবা ইউনিট - ১০৭এ, ডায়মন্ড হেরিটেজ, অষ্টম তল ১৬, স্ট্র্যান্ড রোড, কলকাতা-৭০০০১- এই ঠিকানায় রেজিস্ট্রারের কাছে লিখিতভাবে তাঁদের আপত্তি জানাতে পারেন, এবং একটি অনুলিপি কোম্পানির রেজিস্ট্রিকৃত কার্যালয়ে জমা দিতে পারেন।

আবেদনকারীর নাম(গুলি)
১. নির্মল কুমার শেকাওয়াত
২. শুভম শেকাওয়াত

তারিখ: ২৭/১১/২০২৫

এসবিআই আরএসিপিসি চুঁচুড়া (৬৪১৫৩)
'ক্ষমা প্লাজা', ২য় তল, মিউনিসিপাল বাসস্ট্যান্ড
জে সি ঘোষ সরণি, চুঁচুড়া জেলা - হুগলি ৭১২১০১
পব ই-মেল - sbi.64153@sbi.co.in

পরিশিষ্ট - ৪ [রুল ৮(১)] দখল বিজ্ঞপ্তি (স্থাবর সম্পত্তির জন্য)

A/c. Nos. 39951202383 (HBL), 39986273309 (Suraksha)

যেহেতু
স্টেট ব্যাঙ্ক অফ ইন্ডিয়া, অনুমোদিত অফিসার হিসেবে নিম্নস্বাক্ষরকারী ২০০২ সালের (২০০২ এর ৫৪) সিকিউরিটাইজেশন অ্যান্ড রিকনস্ট্রাকশন অফ ফিনান্সিয়াল অ্যাসেটস অ্যান্ড এনফোর্সমেন্ট অফ সিকিউরিটি ইন্টারেস্ট আইনের ১৩(১২) ধারা এবং তৎসহ পঠিতব্য ২০০২ সালের সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলসের রুল ৩ সংস্থান অধীনে দাবি নোটিশ ২০.০৯.২০২৫ তারিখে ঋণগ্রহীতা **শ্রী প্রলয় চৌধুরি, পিতা পরিমল কান্তি চৌধুরি এবং সহ-ঋণগ্রহীতা শ্রীমতী মানসী চৌধুরি, স্বামী শ্রী প্রলয় চৌধুরি ঠিকানা - ফ্ল্যাট নং এ৩, ২য় তল, "বসুন্ধরা অ্যাপার্টমেন্ট", হোল্ডিং নং ৩৩০, রেলওয়ে কলোনি, ওয়ার্ড নং ২২, থানা রিষড়া, জেলা - হুগলি, পিন - ৭১২২৫০ অন্যান্য ঠিকানা - বরুন্দা পাড়া, রিষড়া এম, মোড়েপুকুর, থানা - শ্রীরামপুর, জেলা - হুগলি, পিন - ৭১২২৫০** নোটিশে উল্লিখিত পরিমাণ **২২,৭৫,১১৬.৪২ টাকা (বাইশ লাখ পঁচাত্তর হাজার একশ ষোলো টাকা এবং বিয়াল্লিশ পয়সা) ১৯.০৯.২০২৫** অনুযায়ী পরবর্তী সুদ সহ নোটিশ পাওয়ার তারিখ থেকে ৬০ দিনের মধ্যে আদায়দানের জন্য এক দাবি নোটিশ ইস্যু করেছেন।

ঋণগ্রহীতা এবং/বা জামিনদাতা উক্ত বকেয়া পরিমাণ আদায়দানে ব্যর্থ হওয়ায় ঋণগ্রহীতা এবং সাধারণের প্রতি অবগত করা হচ্ছে নিম্নস্বাক্ষরকারী উক্ত আইনের ১৩ ধারার উপধারা (৪) এবং ২০০২ সালের সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলসের রুল ৮ সংস্থান অধীনে প্রদত্ত ক্ষমতাবলে **২৭ নভেম্বর ২০২৫** তারিখে নিম্নোক্ত জামিনদত্ত সম্পত্তির স্বত্ব দখল করেছেন।

ঋণগ্রহীতাকে বিশেষভাবে এবং সাধারণের প্রতি সাধারণভাবে সতর্কিত করা হচ্ছে কোনওভাবেই সংশ্লিষ্ট সম্পত্তির লেনদেন না করতে এবং কোনওরূপ লেনদেন **স্টেট ব্যাঙ্ক অফ ইন্ডিয়া, আরএসিপিসি চুঁচুড়া শাখার নিকট বকেয়া ২২,৭৫,১১৬.৪২ টাকা (বাইশ লাখ পঁচাত্তর হাজার একশ ষোলো টাকা এবং বিয়াল্লিশ পয়সা) ১৯.০৯.২০২৫ অনুযায়ী** এবং পরবর্তী সুদ সহ।

ঋণগ্রহীতা এবং/বা জামিনদাতার অবগতির জন্য জানানো হচ্ছে উক্ত আইনের ১৩ ধারার উপধারা (৮) সংস্থান অধীনে নির্ধারিত সময়ের মধ্যে বকেয়া আদায় দিয়ে জামিনদত্ত সম্পত্তি উদ্ধার করতে পারেন।

স্থাবর সম্পত্তির বিবরণ

সংশ্লিষ্ট সকল অংশ স্বয়ংসম্পূর্ণ বসবাসের ফ্ল্যাট টাইলস মেঝে, ফ্ল্যাট নং এ৩, ২য়তলে, বহুতল (জি-৩) ভবনে নাম বসুন্ধরা অ্যাপার্টমেন্ট, পরিমাণ সুপার বিল্ট আপ এরিয়া ১২০০ বর্গফুট কমবেশি মৌজা রিষড়া, জেএল নং ২৭, আরএস দাগ নং ২৩১৭, এলআর দাগ নং ৭৭২৭, আরএস খতিয়ান নং ৩২১, এলআর খতিয়ান নং ১৩৯১৪, রিষড়া পুরসভা ওয়ার্ড নং ২২, হোল্ডিং নং ৩৩০, রেলওয়ে কলোনি, থানা : রিষড়া, জেলা হুগলি, দলিল নং ০৬০৫০২০০২, নথিভুক্ত বুক নং ১, ভলুম নং ০৬০৫-২০২১, পৃষ্ঠা ৫৭৩৩১ থেকে ৫৭৩৫৪, -২০২১ সালের, এডিএসআরও শ্রীরামপুর, জেলা হুগলি।

সম্পত্তি শ্রী প্রলয় চৌধুরী, পিতা পরিমল কান্তি চৌধুরী এবং শ্রীমতি মানসী চৌধুরী, স্বামী শ্রী প্রলয় চৌধুরী এর নামে।

ভবন এর চৌহদ্দি : উত্তরে : এ কে সিং এর সম্পত্তি; **দক্ষিণে :** চন্দন সাহা এর সম্পত্তি; **পূর্বে :** পুরসভা সড়ক, **পশ্চিমে :** শেখর রঞ্জন দাসের সম্পত্তি।

তারিখ - ২৭.১১.২০২৫
স্থান - চুঁচুড়া, হুগলি

অনুমোদিত অফিসার,
স্টেট ব্যাঙ্ক অফ ইন্ডিয়া

ফর্ম এ
সাধারণ ঘোষণা
(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)
মেসার্স সেন হোল্ডিংস প্রাইভেট লিমিটেড সিপি(আইবি) নং ৪৬/কেবি/২০২৪ (গৃহীত)
কর্পোরেট দেনাদারের বিনিয়োগকারীগণের প্রতি আগ্রহ প্রকাশক আহ্বান

সম্পর্কিত বিবরণ	
১. কর্পোরেট দেনাদারের নাম	সেন হোল্ডিংস প্রাইভেট লিমিটেড
২. কর্পোরেট দেনাদারের গঠনের তারিখ	১৬ ফেব্রুয়ারি ১৯৯৬
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট দেনাদার গঠিত/নথিভুক্ত	কোম্পানি রেজিস্ট্রার-কলকাতা
৪. কর্পোরেট দেনাদারের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়াবিলিটি আইডেন্টিফিকেশন নং	U67120WB1996PTC077312
৫. কর্পোরেট দেনাদারের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	রেজিস্টার্ড অফিস : ৮৫, এস এন ব্যানার্জি রোড, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০১৪
৬. কর্পোরেট দেনাদারের ইনসলভেন্সি প্রারম্ভ প্রক্রিয়া শুরুর তারিখ	নির্দেশ তারিখ : ২৪.১১.২০২৫ (নির্দেশ এনসিএলটি এর ওয়েবসাইটে আপলোড করা হয়েছে ২৬.১১.২০২৫ তারিখে)
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২৩.০৫.২০২৬ কর্পোরেট দেউলিয়া প্রস্তাব প্রক্রিয়া শুরুর তারিখ থেকে ১৮০ দিন
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	শ্রী অনুপ কুমার সিং, IBBI/IPA-001/IP-P00153/2017-2018/10322 এএফএ বৈধ : ৩১.১২.২০২৫ পর্যন্ত
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	ঠিকানা : এফএল, ফ্ল্যাট ৪এ, টৈয়ারাজ নিকেত, ২২/২৮এ, মনোহর পুকুর রোড, দেশপ্রিয় পার্কের নিকট, কলকাতা, পশ্চিমবঙ্গ, ৭০০০২৯। ইমেল : anup_singh@stellarinsolvency.com
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	ঠিকানা : স্টেলার ইনসলভেন্সি প্রফেশনালস এলএলপি, স্যুট ১বি, ২য়তল, ২২/২৮এ, মনোহরপুকুর রোড, দেশপ্রিয় পার্ক, কলকাতা-৭০০০২৯। ইমেল : senholdings.sipl@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	০৯.১২.২০২৫
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিচ্ছেদ অধীন অন্তর্বর্তীকালীন প্রস্তাব পেশাদার কর্তৃক নির্ধারিত	আইআরপি থেকে প্রাপ্ত তথ্য অনুযায়ী প্রযোজ্য নয়
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	আইআরপি থেকে প্রাপ্ত তথ্য অনুযায়ী প্রযোজ্য নয়
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	(ক) Web link:https://www.ibbi.gov.in/home/downloads (খ) Web link:https://www.ibbi.gov.in/home/downloads ঠিকানা : স্টেলার ইনসলভেন্সি প্রফেশনালস এলএলপি, স্যুট ১বি, ২য়তল, ২২/২৮এ, মনোহরপুকুর রোড, দেশপ্রিয় পার্ক, কলকাতা-৭০০০২৯। ইমেল : senholdings.sipl@gmail.com গ) প্রযোজ্য নয়

এতদ্বারা বিজ্ঞপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইবুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে মেসার্স সেন হোল্ডিংস প্রাইভেট লিমিটেড এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ২৪.১১.২০২৫ তারিখে।
মেসার্স সেন হোল্ডিংস প্রাইভেট লিমিটেড (কর্পোরেট দেনাদার)-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ০৯.১২.২০২৫ তারিখে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে। আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।
ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেকোন আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

স্বা/-
শ্রী অনুপ কুমার সিং
অন্তর্বর্তী প্রস্তাব পেশাদার
IBBI/IPA-001/IP-P00153/2017-2018/10322
এএফএ বৈধ ৩১.১২.২০২৫ পর্যন্ত
তারিখ এবং স্থান : ২৮ নভেম্বর ২০২৫, কলকাতা

নিউ হিন্দ মিল্ক হাউস প্রাইভেট লিমিটেড (দেউলিয়াগ্রস্ত)
রেজিস্টার্ড অফিস : ১১১৭, পার্ক স্ট্রিট, ৩য় তল, কলকাতা, পশ্চিমবঙ্গ, ভারত-৭০০০১৬
লিকুইডেটর : বিনয় কুমার সিংহানিয়া
আইবিবিআই ঠিকানা : প্রযত্নে বি কে এস অ্যান্ড কোং, ডায়মন্ড হেরিটেজ ১৬ স্ট্র্যান্ড রোড, ইউনিট ৫১১, ৫ম তল, কলকাতা, পশ্চিমবঙ্গ-৭০০০০১
ইমেল আইডি : binay1@yahoo.com যোগাযোগ নম্বর : +৯১ ৯৮৩৩০৮৬৭৯০
ই-নিলাম - ২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি কোড অধীনে সম্পদ বিক্রয়
কর্পোরেট দেনাদারের ই-নিলামের তারিখ এবং সময় : ১৫ ডিসেম্বর ২০২৫
সময় : দুপুর ২টো থেকে বিকেল ৪টে পর্যন্ত (প্রতিটিতে ৫ মিনিটের অসীমায়িত সম্প্রসারণ সহ)
নিলাম প্ল্যাটফর্মে প্রাক-যোগ্যতা নথি জমা দেওয়ার শেষ তারিখ ১০ ডিসেম্বর, ২০২৫ দুপুর ১টা পর্যন্ত।
ইএমডি জমা দেওয়ার শেষ তারিখ : ১৩ ডিসেম্বর ২০২৫ দুপুর ১টা পর্যন্ত

নিউ হিন্দ মিল্ক হাউস প্রাইভেট লিমিটেড- দেউলিয়াগ্রস্ত এর লিকুইডেশন এস্টেটের অংশ হিসেবে বিক্রয় করা হবে, যা ১৫.০৭.২০২৪ তারিখের আদেশ অনুসারে মাননীয় ন্যাশনাল কোম্পানি ল ট্রাইবুনাল, কলকাতা বেঞ্চ কর্তৃক নিযুক্ত লিকুইডেটর কর্তৃক। বিক্রয়টি নিম্নস্বাক্ষরকারী কর্তৃক ই-নিলাম প্ল্যাটফর্মের মাধ্যমে করা হবে - https://ibbi.baanknet.com/eauction-ibbi/home

বিবরণ	সংরক্ষিত মূল্য (আইএনআর)	ইএমডি	দর বৃদ্ধির পরিমাণ
ব্লক এ (অ্যাসেট আইডি ২৩০৬)			
ফার্নিচার এবং ফিক্সচার, প্ল্যান্ট এবং মেশিনারি, কম্পিউটার, অফিস সরঞ্জাম এবং আলমারি, ১১১৭, পার্ক স্ট্রিট, ৩য় তল, কলকাতা, পশ্চিমবঙ্গ, ভারত ৭০০০১৬ বিক্রি এবং অ-চলতি সম্পদ এবং স্বল্প মেয়াদি এবং দীর্ঘ মেয়াদি ঋণ এবং অগ্রিম এবং অন্যান্য চালু সম্পদ সহ বিক্রি- ১. অতালিকাভুক্ত পাবলিক কোম্পানি এর শেয়ারে বিনিয়োগ ২. বিলম্বিত কর সম্পদ ৩. দীর্ঘ মেয়াদি ঋণ এবং অগ্রিম ৪. সিকিউরিটি ডিপোজিট ৫. ট্রেড রিসিভেবল ৬. স্বল্প মেয়াদি ঋণ এবং অগ্রিম নগদ এবং নগদ সমতুল	৪,১৪,০০,০০০ (চার কোটি চোদ্দ লাখ) টাকা	৪১,৪০,০০০ (একচল্লিশ লাখ চল্লিশ হাজার) টাকা	১,০০,০০০ (এক লাখ টাকা) টাকা

দ্রষ্টব্য : অনুগ্রহ করে কর্পোরেট দেনাদারের মালিকানাধীন সম্পদ বিক্রির বিস্তারিত ই-নিলাম নথি দেখুন EAUCTION/2025/01।

বিক্রয়ের শর্তাবলী নিম্নরূপ :
১. ই-নিলাম "যেখানে যেমন আছে" "যেখানে যা আছে", "যেমন আছে" এবং "কোনও পরিবর্তন ভিত্তি ব্যতীত" পরিচালিত হবে কারণ এই ধরনের বিক্রয় আইবিবিআই ই-নিলাম পোর্টালে বাঙ্কনেট দ্বারা https://ibbi.baanknet.com/eauction-ibbi/home-এ অনুমোদিত পরিষেবা প্রদানকারীর মাধ্যমে কোনও ধরনের ওয়ারেন্টি এবং ক্ষতিপূরণ ছাড়াই করা হবে।
২. সকল আবেদনকারীকে ইএমডি জমা দেওয়ার এবং প্রক্রিয়ায় অংশগ্রহণের আগে ই-নিলাম প্রক্রিয়া নথিতে উল্লিখিত শর্তাবলী পর্যালোচনা করার জন্য বাধ্যতামূলকভাবে অনুরোধ করা হচ্ছে। লিকুইডেটরের সাথে binay1@yahoo.com; ip.newhind@gmail.com এ যোগাযোগ করা যেতে পারে।
৩. এসসিসি-এর সাথে পরামর্শ করে সফল দরদাতা ঘোষণার পর, লিকুইডেটর সফল দরদাতাকে একটি লেটার অফ ইনটেন্ট (এলওআই) জারি করবেন এবং অবশিষ্ট অর্থের বিবেচনা চাইবেন। (ই-নিলাম নথিতে উল্লিখিত বিস্তারিত শর্তাবলীর পরিপ্রেক্ষিতে)। প্রাথমিক ইএমডি এবং অতিরিক্ত ইএমডি হিসাবে জমা করা পরিমাণ চূড়ান্ত বিক্রয় মূল্যের সাথে সমন্বয় করা হবে এবং সফল দরদাতাকে অবশিষ্ট অর্থের একটি সমন্বয়কৃত পরিমাণ বিক্রয় মূল্য পরিশোধ করতে হবে। উল্লেখিত সময়সীমার মধ্যে সফল দরদাতা কর্তৃক অবশিষ্ট অর্থ জমা না করলে সফল দরদাতা কর্তৃক জমা করা সম্পূর্ণ অর্থ (ইএমডি + অন্য যেকোনো পরিমাণ) বাজেয়াপ্ত করা হবে।
৪. আগ্রহী ডাকদাতার ই-নিলাম প্রক্রিয়ায় অংশগ্রহণ করতে সংশ্লিষ্ট প্রয়োজনীয় নথি সংযুক্ত করুন ই-নিলাম প্ল্যাটফর্মে।
৫. স্পষ্ট করে বলা হচ্ছে যে এই আমন্ত্রণপত্রটি সম্ভাব্য দরদাতাদের আমন্ত্রণ জানানোর উদ্দেশ্যে এবং বিক্রয় কার্যকর করার জন্য লিকুইডেটর বা কোম্পানির পক্ষ থেকে কোনও ধরণের বাধ্যবাধকতা তৈরি করে না। লিকুইডেটর কোনও কারণ ছাড়াই এবং কোনও দায়বদ্ধতা ছাড়াই প্রক্রিয়াটি বাতিল বা পরিবর্তন করার এবং/অথবা কোনও আগ্রহী পক্ষ/সম্ভাব্য বিনিয়োগকারী/দরদাতাকে গ্রহণ না করার এবং/অথবা অযোগ্য ঘোষণা করার অধিকার সংরক্ষণ করেন।
৬. দরদাতা BAANK NET প্ল্যাটফর্ম https://ibbi.baanknet.com/eauction-ibbi/home-এ নিলাম এবং নিবন্ধনের নির্দেশিকা পড়তে পারেন। আগ্রহী দরদাতাদের ওয়ালেটের মাধ্যমে BAANK NET-এ বায়না জমা (ইএমডি) পরিমাণ জমা দিতে হবে।
৭. BAANK NET-এর পক্ষ থেকে কোনও প্রযুক্তিগত ত্রুটি বা সিস্টেম সমস্যার ক্ষেত্রে, লিকুইডেটর দায়ী থাকবেন না। ই-নিলামে অংশগ্রহণের জন্য তাদের সক্ষমতা নিশ্চিত করার জন্য দরদাতা সম্পূর্ণরূপে দায়ী থাকবেন। তবে, কোনও প্রশ্ন বা সহায়তার ক্ষেত্রে আগ্রহী ক্রেতাকে নিলাম নথির আরও শর্তাবলী সাপেক্ষে নির্ধারিত নিলামের ২৪ ঘণ্টা আগে লিকুইডেটরের সাথে যোগাযোগ করতে হবে।
৮. ইচ্ছুক দরদাতাদের, তাদের দরপত্র জমা দেওয়ার আগে, ব্যক্তিগতভাবে সম্পদের মান বা নথি দেখতে পারেন নিজ ব্যয়ে এবং সন্তুষ্টির জন্য। উপরে উল্লিখিত সম্পত্তিগুলি সম্ভাব্য দরদাতারা প্রাক অনুমতি সাপেক্ষে স্থান পরিদর্শন করতে পারেন, শ্রী বিনয় কুমার সিংহানিয়ার সাথে যোগাযোগ করতে হবে। ই-নিলাম পরিষেবা প্রদানকারী নির্ধারিত সময়ে নিলাম পরিচালনা করবে।
৯. ই-নিলামের তারিখ ও সময় : ১৫ ডিসেম্বর ২০২৫ দুপুর ২টো থেকে বিকেল ৪টে পর্যন্ত (৫ মিনিটের অসীমায়িত সম্প্রসারণ সহ)।

লিকুইডেটর
শ্রী বিনয় কুমার সিংহানিয়া
নিউ হিন্দ মিল্ক হাউস প্রাইভেট লিমিটেড
রেজিস্ট্রেশন নং IBBI/IPA-001/IP-P00041/2017-18/10102
ই-মেইল binay1@yahoo.com যোগাযোগ নং +৯১ ৯৮৩৩০৮৬৭৯০

স্থান : কলকাতা
তারিখ : ২৮.১১.২০২৫

জিআইসি হাউজিং ফাইনান্স লিমিটেড
GIC HOUSING FINANCE LTD.

রেজিঃ অফিস : ন্যাশনাল ইন্স্যুরেন্স বিল্ডিং, ৬ষ্ঠ ফ্লোর, ১৪ জামশেদজি টাটা রোড, চার্চগেট, মুম্বাই-৪০০ ০২০।
শাখা অফিস (বারাসাত শাখা) : ২য় ফ্লোর, কৈলাশ ভবন, ৭৪/৩৮, যশোর রোড, পিন - ৭০০ ১২৭।
শাখা অফিস (কলকাতা শাখা) : ৫, নেতাজি সুভাষ রোড, ফেয়ারলি প্লেস, বি.বা.দি বাগ, রয়্যাল ইন্স্যুরেন্স বিল্ডিং, পিন - ৭০০ ০০১।
শাখা অফিস (দুর্গাপুর শাখা) : এমএনএডি-২০, নর্থ অ্যাভিনিউ, বেঙ্গল অম্বুজা হাউজিং কমপ্লেক্স, সিটি সেন্টার, দুর্গাপুর, পশ্চিমবঙ্গ, পিন - ৭১৩ ২১৬।
শাখা অফিস (গড়িয়া শাখা) : ২১, গড়িয়া স্টেশন রোড, আনন্দ আবাসান, বারহাঁস, গড়িয়া, কলকাতা, পিন - ৭০০ ০৮৪।

প্রতীকী দখল বিজ্ঞপ্তি
বিষয় : সিকিউরিটি ইন্টারেস্ট (এনফোর্সমেন্ট) রুলস, ২০২০ -এর রুল ৮ -এর সাব-রুল (১) অধীনে দখল বিজ্ঞপ্তি

যেহেতু নিম্নস্বাক্ষরকারী জিআইসিএইচএফএল-এর অনুমোদিত অফিসার স্বরূপ সারফেসি আইন, ২০০২ -এর ১৩(২) ধারা অধীনে নিম্নে বর্ণিতমতো তাদের স্ব স্ব তারিখে ইস্যু করা দাবি নোটিস অনুসারে নিম্নোক্ত নামীয় আপনাদের/ঋণগ্রহীতাদের স্ব স্ব নোটিস পাওয়ার তারিখ থেকে ৬০ দিনের মধ্যে বকেয়া পরিশোধের আহ্বান জানান। আপনারা /ঋণগ্রহীতারা সবাই, নির্দিষ্ট সময়ের মধ্যে উক্ত বকেয়া অর্থ পরিশোধে ব্যর্থ হয়েছেন, সুতরাং জিআইসিএইচএফএল সারফেসি আইন, ২০০২ -এর ও তদধীন রুলস-এর সঙ্গে পঠিত ১৩ ধারা এবং (৪) উপধারার বিধানাবলি অধীনে প্রদত্ত অধিকার স্ব স্ব প্রয়োগক্রমে অত্র নিম্নে বর্ণিতমতো জামিনযুক্ত পরিসম্পদ-এর প্রতীকী দখল নিয়েছেন।

ক্র. নং.	ঋণগ্রহীতা(গণ)- এর নাম এবং লোন অ্যাকাউন্ট নং	বন্ধকীকৃত সম্পত্তির ঠিকানা	দাবি বিজ্ঞপ্তি অনুযায়ী বকেয়া পরিমাণ (টাকায়)	দাবি বিজ্ঞপ্তির তারিখ	প্রতীকী দখলের তারিখ
১.	শ্রী অভিষেক সিং এবং শ্রীমতী মঞ্জু সিং WB0770600000436 (বারাসাত শাখা অফিস)	স্বয়ংসম্পূর্ণ আবাসিক ফ্ল্যাট নং ৩সি এর সকল যা তৃতীয় ফ্লোরের দক্ষিণ-পূর্ব-উত্তর দিকে অবস্থিত এবং যার সুপার বিল্ট-আপ এরিয়া প্রায় ৬৭০ (ছয় শত সত্তর) বর্গফুট। এতে দুটি বেডরুম, একটি ডাইনিং, একটি রান্নাঘর, একটি শৌচাগার এবং একটি বারান্দা রয়েছে এবং মার্বেল ফ্লোরিং সহ এটি লিফট সুবিধাবিহীন একটি জি+৩ তলা ভবনের উপর দাঁড়িয়ে আছে। এটির জমির সংযুক্ত হোল্ডিং নং ৫৪৪ এবং সংযুক্ত প্রেমিসেস নং ১৯/৪, দয়াল কৃষ্ণ মুখার্জি রোড, কলকাতা ৭০০ ০৩৫, ওয়ার্ড নং ৪, বরানগর থানা, বরানগর পৌরসভা, এ.ডি.এস.আর. কাশীপুর-দমদম-এর এখতিয়ারের অধীনে উত্তর ২৪ পরগণা জেলায় অবস্থিত। চৌহদ্দি- উত্তর দিকে- শ্রীমতী বীণা ধারা ও অন্যান্যদের সম্পত্তি; দক্ষিণ দিকে- শচীন্দ্র নাথ সরকারের সম্পত্তি; পূর্ব দিকে- গণেশ দুলুই এবং মঞ্জুলা দুলুইয়ের সম্পত্তি; পশ্চিম দিকে- ১২ ফুট চওড়া পৌর রাস্তা।	১৭,১৬,৩৪৯/-	০৩.০৯.২০২৫	২৫.১১.২০২৫
২.	শ্রী গৌতম পাল এবং শ্রীমতী শুভশ্রী পাল WB0770600000574 (বারাসাত শাখা অফিস)	স্বয়ংসম্পূর্ণ আবাসিক ফ্ল্যাট যা ফ্ল্যাট নং বি হিসাবে চিহ্নিত এর এক ও অবিভেদ্য অংশের সকল, যার সুপার বিল্ট আপ এরিয়া প্রায় ৬১১.৭০ বর্গফুট, তৃতীয় ফ্লোরে অবস্থিত, মার্বেল ফিনিশ সহ এবং লিফট সুবিধাবিহীন 'কৃষ্ণলতা' নামক ভবনে অবস্থিত। উক্ত ভবনটি বারাসাত পৌরসভা, ওয়ার্ড নং ৩১, হোল্ডিং নং এন/৩৪, হৃদয়পুর স্টেশন রোড, থানা বারাসাত, জেলা উত্তর ২৪ পরগণা-য় অবস্থিত। চৌহদ্দি- উত্তর দিকে- নেপাল চন্দ্র ঘোষের সম্পত্তি; দক্ষিণ দিকে- বিশ্বনাথ ঘোষ; পূর্ব দিকে- রায় চৌধুরীর সীমানা; পশ্চিম দিকে- ১৪ ফুট চওড়া রাস্তা।	১৪,৫৮,০১২/-	০৩.০৯.২০২৫	২৫.১১.২০২৫
৩.	শ্রী জয়ন্ত মল্লিক এবং শ্রীমতী সাধনা মল্লিক WB0770600000023 (বারাসাত শাখা অফিস)	প্রায় ৯.৪৫ শতক বা সামান্য কমবেশি পরিমাপের জমি যা মৌজা রাজারাপুর, আর.এস. দাগ নং ১০৭৬ ও এল.আর. দাগ নং ১০৭৯, আর.এস. খতিয়ান নং ৩২২, স্বত্ব খতিয়ান নং ৩৮২ ও ৩৮৩, এল.আর. খতিয়ান নং ৬০০, জে.এল. নং ১৪৭ (পূর্বে ২৫৫)-এর অধীনে অবস্থিত। এটি কালুপুর গ্রাম পঞ্চায়েতের স্থানীয় সীমার মধ্যে, থানা বনগাঁ, সাব রেজিস্ট্রি অফিস বনগাঁ, জেলা উত্তর ২৪ পরগণা-য় অবস্থিত।	৮,০২,৭৯১/-	০৩.০৯.২০২৫	২৪.১১.২০২৫
৪.	শ্রী প্রীতম দে এবং শ্রীমতী হাসি দে WB0770600000410 (বারাসাত শাখা অফিস)	প্রায় ৫.৭৯ ডেসিমেল কমবেশি পরিমাপের জমি, যা জেলা উত্তর ২৪ পরগণা, মৌজা মানিকনগর, জে.এল. নং ৮৯, তৌজি নং ২০০৭, এল.আর. খতিয়ান নং ৪৫৮৬, এল.আর. দাগ নং ৮৬৪, হোল্ডিং নং ২১/২১২/১৮২, অশোকনগর থানা, অশোকনগর কল্যাণগড় পৌরসভার ওয়ার্ড নং ২১-এর সীমার মধ্যে অবস্থিত। সম্পত্তির চৌহদ্দি- উত্তর দিকে- বাসন্তী দে-র ফাঁকা জমি; দক্ষিণ দিকে- ৫ ফুট চওড়া সাধারণ পথ; পূর্ব দিকে- রবি দাঁ-এর বাড়ি; পশ্চিম দিকে- ছায়ান বোড়ালের বাড়ি।	৩,৭৩,৩৯৯/-	০৩.০৯.২০২৫	২৪.১১.২০২৫
৫.	শ্রীমতী তাপসী দাস এবং প্রয়াত অচিন্ত দাস WB0770600000215 (বারাসাত শাখা অফিস)	বাস্তু ভূমি, যার পরিমাণ প্রায় ৪.০৪২৫ শতক, যা প্লট নং আর-১ হিসাবে চিহ্নিত। এটি মৌজা বহিকারা, আর.এস. দাগ নং ১৪২ ও এল.আর. দাগ নং ১৪২, আর.এস. খতিয়ান নং ১২, এল.আর. খতিয়ান নং ৮৫, ২৭৭ ও ৩৭৬, নতুন এল.আর. খতিয়ান নং ৯৪৯, তৌজি নং ১৭ (পূর্বে ৩৫২৬), জে.এল. নং ৫২-এর অধীনে অবস্থিত এবং মৌজা- বাড়গ্রাম-এর ০১ শতক জমির ক্ষেত্রে আর.এস. ও এল.আর. দাগ নং ৩১৩৯, আর.এস. খতিয়ান নং ২৯৪, তৌজি নং ১৪, জে.এল. নং ১৩৯, থানা- গাইঘাটা, পিন- ৭৪৩২৪৫-এর অধীনে অবস্থিত। সম্পত্তির চৌহদ্দি- উত্তর দিকে- অনন্ত দাস; দক্ষিণ দিকে- তাপী হালদার; পূর্ব দিকে- রাস্তা; পশ্চিম দিকে- শ্যামল মন্ডল।	১৫,২৩,১১৯/-	২৬.০৩.২০২৫	২৪.১১.২০২৫
৬.	শ্রী নেতাই রায় এবং শ্রীমতী শীলা রায় WB0070110001777 (কলকাতা শাখা অফিস)	আবাসিক ফ্ল্যাট নং ১বি এর সকল যা ১ম ফ্লোরে অবস্থিত, যার সুপার বিল্ট আপ এরিয়া ৮২০ বর্গফুট। এটির হোল্ডিং নং আরজিএম ১৫/১৬৪, প্রেমিসেস নং পিপি-৪৫/বি, অর্জুনপুর (তালতলা), মৌজা-অর্জুনপুর, আর.এস. দাগ নং ১১৬ ও ৩৪৪, এল.আর. দাগ নং ৪১২ ও ৪১৩, আর.এস. খতিয়ান নং ৫৮, ১০৪ ও ১২৫, এল.আর. খতিয়ান নং ৩৫৭১ ও ৩৫৭২, তৌজি নং ১৮১, রে.সা. নং ১৬০, জে.এল. নং ৭, থানা- বাগুইহাটি, জেলা- উত্তর ২৪ পরগণা, পিন- ৭০০ ০৫৯-এ অবস্থিত। সম্পত্তির চৌহদ্দি- উত্তর দিকে- ১৩ ফুট চওড়া রাস্তা; দক্ষিণ দিকে- বিমল ব্যানার্জির সম্পত্তি; পূর্ব দিকে- ৬ ফুট প্যাসেজ; পশ্চিম দিকে- ৬ ফুট প্যাসেজ।	১৪,০৯,৫১৬/-	২৬.০৩.২০২৫	২৬.১১.২০২৫
৭.	শ্রী অরিন্দম চক্রবর্তী, শ্রী অলোক কান্তি চক্রবর্তী, শ্রীমতী রেবা চক্রবর্তী এবং শ্রী সুনীল চক্রবর্তী WB0070610001715 (কলকাতা শাখা অফিস)	প্রায় ০৩ কাঠা ০০ ছটাক ২১ বর্গফুট পরিমাপের জমির সকল, যার সাথে দুই তলা ভবন রয়েছে। এটির মৌজা- বেহালা, সি.এস. দাগ নং ৬৫৬০, সি.এস. খতিয়ান নং ১৯০৩, জে.এল. নং ২, প্রেমিসেস নং ১২১/১, নেতাজি সুভাষ রোড, থানা- বেহালা, জেলা- দক্ষিণ ২৪ পরগণা, পিন- ৭০০ ০৩৪-এর অধীনে অবস্থিত। সম্পত্তির চৌহদ্দি- উত্তর দিকে- অপার বন্ধু সেনের বাড়ি; দক্ষিণ দিকে- পাকা রাস্তা ও ড্রেন; পূর্ব দিকে- কুন্তলি বালা দাসীর সম্পত্তি; পশ্চিম দিকে- রাধামাধব নাথের জমি।	১৬,৯২,০১৬/-	২৬.০৩.২০২৫	২৬.১১.২০২৫
৮.	শ্রী শান্তনু চক্রবর্তী এবং শ্রীমতী কৃতাঞ্জলি চক্রবর্তী WB0070610003607 (কলকাতা শাখা অফিস)	প্রায় ২.৩৪২৬ শতক বা সামান্য কমবেশি পরিমাপের জমি, যা মৌজা- আনিয়া, জে.এল. নং ২৪, তৌজি নং ১৭-এর অধীনে অবস্থিত। এটি আর.এস. দাগ নং ১০৬২, এল.আর. দাগ নং ১১৬৪-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.০৯১৫ শতক), আর.এস. দাগ নং ১০৬৬, এল.আর. দাগ নং ১১৬৮-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.১৫৯৬ শতক), আর.এস. দাগ নং ১০৬৮, এল.আর. দাগ নং ১১৭০-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.০৩৫ শতক), আর.এস. দাগ নং ১০৮৫, এল.আর. দাগ নং ১১৮৫-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.০১০ শতক), আর.এস. দাগ নং ১০৮৬, এল.আর. দাগ নং ১১৮৬-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.০৬৬৫ শতক), আর.এস. দাগ নং ১১১৯, এল.আর. দাগ নং ১২১৬/৪৩২৮-এর সাথে সংশ্লিষ্ট (জমির এলাকা প্রায় ০.০২ শতক)। এটির এল.আর. খতিয়ান নং ৬৮৭ (বর্তমানে ২১২১), হোল্ডিং নং ৪৫৫, আনলা নর্থ, থানা- চণ্ডীতলা, জেলা- হুগলী, পিন- ৭১২৭০৬-এর অধীনে অবস্থিত। সম্পত্তির চৌহদ্দি- উত্তর দিকে- ৫ ফুট চওড়া সাধারণ পথ; দক্ষিণ দিকে- ৩ ফুট চওড়া নিজস্ব সাধারণ পথ; পূর্ব দিকে- শ্রী শান্তনু চক্রবর্তীর ফাঁকা জমি; পশ্চিম দিকে- অখিল চক্রবর্তীর জমি।	৮,২৯,৫২০/-	২৬.০৩.২০২৫	২৪.১১.২০২৫
৯.	শ্রীমতী সানজিদা খাতুন এবং মহঃ সৈয়দ জাওয়াহিদ রহমান WB0460610002257 (দুর্গাপুর শাখা অফিস)	প্রায় ৭৮ কাঠা পরিমাপের জমি, মৌজা- বেনাচোতিয়া, জে.এল.- ৩৭, প্লট/দাগ নং- আর.এস.- ৬৯, ৬৯/২১১, ৬৯/৩৬৮, এল.আর.- ১৮৩, ১৮৪, ১৮১, ১৮৫, খতিয়ান নং- আর.এস.- ৩৩, এল.আর.- ১১৭৩, ১১৬৯, ১১৭২, ১১৬৮, ১১৭০, ১১৭৪, ১১৭১-এর মধ্যে অবস্থিত। এবং আবাসিক ফ্ল্যাট/ইউনিট নং ৪০১ (চারশত এক) যা 'বিনায়ক কমপ্লেক্স ব্লক ২' নামক ভবনের চতুর্থ ফ্লোরে অবস্থিত, যার কভার্ড এরিয়া ৯৩৬ (নয় শত ছত্রিশ) বর্গফুট, সংশ্লিষ্ট সুপার বিল্ট আপ এরিয়া ১১৭০ (এক হাজার এক শত সত্তর) বর্গফুট। এডিএসআর-আসানসোল, থানা- সালানপুর, আসানসোল মিউনিসিপাল কর্পোরেশন, জেলা- বর্ধমান, পশ্চিমবঙ্গ - ৭১৩৩৪৪-এর অধীনে অবস্থিত একটি 'বাড়ি' (২২.০৫.২০২৩ তারিখের ডিড নং আই-২৩২৪০২১৪৪ অনুসারে সুরক্ষিত সম্পদ হিসাবে)। চৌহদ্দি- উত্তর দিকে- রাস্তা (২০ ফুট চওড়া); দক্ষিণ দিকে- রাস্তা (১১ ফুট চওড়া); পূর্ব দিকে- দুর্গামন্দির রোড (১৫ ফুট চওড়া); পশ্চিম দিকে- হারাধন দাস ও অন্যান্যদের জমি।	১৮,২৪,৫৯৭/-	১৬.০৪.২০২৫	২৬.১১.২০২৫
১০.	শ্রী জয়দেব দাস WB0460610002042 (দুর্গাপুর শাখা অফিস)।	প্রায় সাড়ে ৩ (৩½) শতক পরিমাপের জমি, যা প্লট নং ৯৬৯, খতিয়ান নং ৫৪/১০৯, এলআর খতিয়ান নং ১২৬, মৌজা সুলতানপুর, জেএল নং ৪৮, থানা- মেজিয়া, ডিস্ট্রিক্ট সাব রেজিস্ট্রি অফিস সালতোরে, জেলা- বাঁকুড়া, গ্রাম- রানীপুর, প্রাথমিক বিদ্যালয়ের কাছে, থানা- মেজিয়া, পোঃ- গঙ্গাজলঘাটি, জেলা- বাঁকুড়া, পশ্চিমবঙ্গ - ৭২২১৩৩-এ অবস্থিত। (১৫.১২.২০০৪ তারিখের ডিড নং আই-১৪১০ অনুসারে সুরক্ষিত সম্পদ হিসাবে)। চৌহদ্দি- উত্তর দিকে- কৃষ্ণ দাস ও রসিক দাস-এর প্লট; দক্ষিণ দিকে- প্লট নং ৯৬৯; পূর্ব দিকে- আদিত্য দাস-এর প্লট ও প্লট নং ৯৭১; পশ্চিম দিকে- প্লট নং ৯৬৯।	৭,৫৩,৪৪০/-	১০.০৬.২০২৪	২৫.১১.২০২৫

এই বিজ্ঞপ্তির পরেও ঋণগ্রহীতাদের এতদ্বারা আহ্বান জানানো হচ্ছে এই বিজ্ঞপ্তির তারিখের ৭ দিনের মধ্যে জিআইসিএইচএফএল-এর কাছে সম্পর্কিত সম্পত্তির খালি ও শান্তিপূর্ণ হস্তান্তরের জন্য, নতুবা নিম্নস্বাক্ষরকারী বাধ্য হবেন জোর করে উপরোক্ত সম্পত্তির বাস্তবিক দখল নিতে এবং/বা উপরোক্ত সম্পত্তি বিক্রির প্রক্রিয়া গ্রহণ করতে এই তারিখ থেকে ৩০ দিন সময়কালের পরে সারফেসি আইন, ২০০২ এবং তদধীন রুলস অধীনে ব্যবস্থিত পদ্ধতি অবলম্বনের মাধ্যমে।
ঋণগ্রহীতাগণ এবং সাধারণভাবে জনসাধারণকে এতদ্বারা সতর্ক করা হচ্ছে, উপরে উল্লেখিত সম্পত্তি/জামিনযুক্ত পরিসম্পদ বা তার যে-কোনও অংশ নিয়ে কারবার না করতে এবং উক্ত সম্পত্তি/জামিনযুক্ত পরিসম্পদ নিয়ে যে-কোনও কারবারের অত্র উপরে সম্পত্তির পার্শ্বে বর্ণিত অর্থ জিআইসিএইচএফএল এর দায় সাপেক্ষ হবে সম্পূর্ণ পেমেন্ট না হওয়া পর্যন্ত তার ওপর আরও সুদ সহ প্রদেয় হবে।
জামিনযুক্ত পরিসম্পদ পরিশোধের জন্য প্রাপ্তব্য সময় সম্পর্কে অ্যাক্টের ১৩ ধারার (৮) উপধারার বিধানাবলির প্রতি ঋণগ্রহীতাদের দৃষ্টি আকর্ষণ করা হচ্ছে।

তারিখ . ২৮.১১.২০২৫
স্থান - কলকাতা

জিআইসি হাউজিং ফাইনান্স লিঃ-র পক্ষে
স্বা/-
অনুমোদিত অফিসার